

between Mao and Kohima on Wednesday, the 20th September, 1961; and

(b) if so, what action has been taken by Government in the matter?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) Yes.

A driver and a handyman of a B. O. C. tank wagon were shot dead by the hostiles between Viswema and Khuzama on the 20th September, 1961.

(b) A patrol of the Security Forces from the nearby post rushed to the scene of the incident and combed out the surrounding area but could not trace the culprits. The incident took place on a non-convoy day. To prevent recurrence of such incidents, instructions have been issued that vehicles will move only on convoy days when escort is provided.

Labour Problems in Public Sector Undertakings

*398. { Shri Ram Krishan Gupta:
Shri Ajit Singh Sarhadi:

Will the Minister of Labour and Employment be pleased to refer to the reply given to Unstarred Question No. 3352 on the 5th September, 1961 and state:

(a) whether Government have received replies from remaining State Government on a reference regarding labour problems in public sector industrial undertakings; and

(b) if so, the action taken thereon?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) Yes.

(b) The matter is still under consideration.

Industrial Disputes

*397. **Shrimati Ila Palchoudhuri:** Will the Minister of Labour and Employment be pleased to state:

(a) whether Government of India have received any representation from

the Employees' Federation of India and the All India Organisation of Industrial Employers that industrial disputes raised by unrecognised unions should not be taken cognizance of by Government; and

(b) if so, the details of the request and Government's reaction thereto?

The Deputy Minister of Labour (Shri Abid Ali): (a) Yes, as a recommendation of a seminar held jointly by the two organisations.

(b) The recommendation required that a convention should be set up that where agreements concerning general terms of employment are entered into between recognised unions and the employer these should not be disturbed by unrecognised unions. The question was placed before the Indian Labour Conference in October 1961 but was postponed for fuller consideration at a future session of the Indian Labour Conference or the Standing Labour Committee.

Industrial Training Institutes

710. **Shri Pangarkar:** Will the Minister of Labour and Employment be pleased to state:

(a) the number of Industrial Training Institutes under the Craftsmen Training Scheme run by the Centre which are working in Maharashtra; and

(b) the present strength of trainees in those institutions?

The Deputy Minister of Planning and Labour and Employment (Shri L. N. Mishra): (a) Nineteen Institutions. These are actually administered by the State Government and 60 per cent of the expenditure is borne by the Central Government.

(b) 3996 as on 30-9-1961.